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O.A./ 730 /88

CORAM : Hon'ble Mr. M.M. Singh .. Administrative Member

Hon'ble Mr. N.R. Chandran .. Judicial Member

16.7.1990

The case has already been admitted. Today it is posted for orders. Respondents have also filed reply statement, hence the matter be posted for final hearing in 2nd week of October, 1990. Counsel for the applicant to file rejoinder before the final hearing of the case.

M.R.Chandran

(N.R. Chandran)
Judicial Member

N.R.

(M.M. Singh)
Administrative Member

*Mogera

M.A./398/90

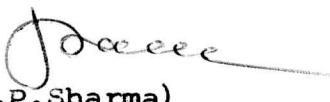
in

O.A./730/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. J.P. Sharma : Judicial Member

5/12/1990

Mr.N.S.Shevde, learned advocate for the
respondents present. Misc.Application for withdrawal
of the main case be allowed. With this order,
MA/398/90 stands disposed of.


(J.P.Sharma)

Judicial Member


(P.H.Trivedi)
Vice Chairman

a.a.b.